ranging around Rs. 170/- early in May 1977. Through voluntary efforts the price was reduced to Rs. 158/- or below. This was further reduced to Rs. 140/- from 1st November, 1977. These prices are broadly derived from the prices at which imported oils were supplied and the ruling prices of the indigenous oils used.

(c) Statement showing the quantities of rapeseed oil imported since April 1977, the State-wise allocation and lifting are given in Annexures I and II laid on the Table of the House. [*Placed in Library. See No.* LT-1119/77].

(d) Complaints of non-availability of mustard oil in these States have been received.

(e) and (f). There have been no specific complaints about adulteration of mustard oil with rapeseed oil, though reports to this effect have appeared in some sections of the Press. The State Governments have been asked to take action against such malpractices, if any, under the provisions contained in the Prevention of Food Adulteration Act.

Steps to bring down price of tea

*87. SHRI C R. MAHATA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government contemplate to take effective steps to further bring down the price of tea in addition to those already taken; and

(b) if so, the details of such steps?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI K. K. GOYAL): (a) and (b). The price of tea is constantly kept under watch by the Government. The Government have already initiated several measures to bring down the prices of tea and further measures may be taken if and when required. As a result of the steps taken by the Government the price of tea has come down considerably.

हाथ से छपी साड़ियों पर उत्पाद-शुल्क को समाप्त करना

*88. श्री धर्मसिंह भाई पटेल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गुजरात राज्य में राजकोट जिला के जैतपुर नगर के एक प्रतिनिधि-मंडल ने सरकार को इस आशय का कोई अभ्यावेदन पेश किया है अथवा सरकार से ऐसी कोई मौखिक चर्चा की है कि हाथ से छपाई करने वाले उद्योग पर से उत्पाद-शुल्क समाप्त कर दिया जाये अथवा उसे घटा दिया जाये ; और यदि हां, तो वह प्रतिनिधि-मंडल सरकार से कब मिला था ;

(ख) इस संबंध में सरकार ने अब तक क्या कार्यवाही की है अथवा करने का विचार है ; और

(ग) हाथ से छपी साड़ियों पर से उत्पाद-शुल्क को कब समाप्त करने का सरकार का विचार है ?

वित्त मंत्री (श्री एच० एम० पटेल) : (क) जी, हां । अगस्त, 1977 में कुछ प्रतिनिधि-मंडलों ने सरकार से भेंट की थी ।

(ख) और (ग). समस्या का अध्ययन किया गया है । हाथ से छपी साड़ियों पर उसी रूप में कोई उत्पादन-शुल्क नहीं है । परन्तु, हाथ से छपी साड़ियों के लिए आधारी वस्त्रों पर उत्पादन-शुल्क के संबंध में, सरकार द्वारा जल्दी ही निर्णय किये जाने की संभावना है ।